

12.32 hrs.

LIGHTHOUSE (AMENDMENT) BILL*

THE MINISTER OF STATE OF THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z.R. ANSARI):
I beg to move for leave to introduce a
Bill further to amend the Lighthouse Act,
1927.

MR. DEPUTY SPEAKER : The
question is :-

"That leave be granted to introduce a
Bill further to amend the Light-
house Act, 1927."

The motion was adopted.

SHRI Z.R. ANSARI : Sir, I intro-
duce the Bill.

12.33 hrs.

NARCOTIC DRUGS AND PSYCHO-
TROPIC SUBSTANCES BILL*

THE MINISTER OF FINANCE AND
COMMERCE (SHRI VISHWANATH
PRATAP SINGH) : I beg to move
for leave to introduce a Bill to consolidate
and amend the law relating to narcotic
drugs, to make stringent provisions for
the control and regulation of operations
relating to narcotic drugs and psychotropic
substances and for matters connected
therewith.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to introduce a
Bill to consolidate and amend the
law relating to narcotic drugs, to
make stringent provisions for the
control and regulation of opera-
tions relating to narcotic drugs
and psychotropic substances and
for matters connected therewith."

The motion was adopted.

SHRI VISHWANATH PRATAP
SINGH : Sir, I introduce the Bill.

12.34 hrs.

DISCUSSION RE : REPORT OF NA-
TIONAL INSTITUTE OF PUBLIC FI-
NANCE AND POLICY ON "ASPECTS
OF BLACK ECONOMY IN INDIA"—

Contd.

THE MINISTER OF FINANCE AND
COMMERCE (SHRI VISHWANATH
PRATAP SINGH) : Mr. Speaker, Sir,
yesterday, we had a very stimulating de-
bate on the report on black economy,
and Shri Amal Datta who is here said
that this report is tailor made to what the
Government wants to do. I assure you
that this was not the purpose of the de-
bate. What I meant was that before
taking any decision, let the House be
benefited by the suggestions of the hon.
Member who have an insight into the va-
rious aspects of the report and, precisely,
that is what the debate has done. I am
grateful to him that he complimented
me for having brought this report out
and it is the intention to bring out other
reports also, like the Abid Hussain Com-
mittee Report, and this will be a general
stance. Members have commented on
the estimate, of blackmoney and I think
it is much lower than what it is in
existence.

Now, there may be differences about
quantification of blackmoney, but quali-
tatively, we all do agree that it is in size-
able proportion and its over-proportion
does concern us and action is necessary.
On this point, there is no difference of
opinion. Mrs. Geeta Mukherjee in her
eloquent way touched every aspect of
the report from the beginning to end.
She said that it contained germs of
plague ; but in spite of the germs of
plague all over in the report—she might
have said it—she did concede some posi-
tive elements of it. So, there are areas